

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

36. C.P.(IB)-2673(MB)/2019

CORAM :SHRI BHASKARA PANTULA MOHAN, MEMBER (J)

SHRI SHYAM BABU GAUTAM, MEMBER (T)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL
COMPANY LAW TRIBUNAL ON **26.09.2019**

NAME OF THE PARTIES: Pacific Blue Cargo Pvt Ltd

v/s.

National Plastic Industries Ltd

SECTION 9 OF INSOLVENCY AND BANKRUPTCY CODE, 2016

ORDER

There is no representation from the side of respondent even though the respondent has received the notice. The counsel for the petitioner is directed to serve another notice on the respondent.

List this mater on 05.11.2019.

Sd/-

SHYAM BABU GAUTAM
Member (Technical)
/NP/

Sd/-

BHASKARA PANTULA MOHAN
Member (Judicial)